Act No...6 | 1972 Date of Assent .24 | 6 | 1972 Date of Publication 26 | 6 | 1972

THE MANIPUR CONTINGENCY FUND OF THE STATE (DETERMINATION OF AMOUNT) BILL, 1972

An Act

to determine the amount of Contingency Fund of the State of Manipur.

It is hereby enacted by the Legislative Assembly of Manipur in the Twenty-third Year of the Republic of India as follows:—

- 1. This Act may be called the Manipur Contingency Fund of the Short title. State (Determination of Amount) Act, 1972.
- 2. There shall be paid into the Contingency Fund of the State Determinaof Manipur a sum of Rupees twentyfive lakks from and out of the tion of Consolidated Fund of the State of Manipur.